

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH**  
**SUCHANA BHAWAN, III<sup>rd</sup>FLOOR, ARERA HILLS**  
**CAUSE LIST OF COURT NO. 1**

Date: 29<sup>th</sup> May, 2019  
Time : 10.30 AM

| S.No                              | Case No   | Parties   | Counsel for parties   | Remarks |
|-----------------------------------|---|---|---|---------|
| <b>FOR DIRECTION</b>              |   |   |   |         |
| 1.                                | Original Application No. 107/2017(CZ)(THC) (W.P.No.5203/09)   | Purushottam Das Yadav & Ors.<br>Vs<br>State of M.P. & Ors.      | Mr. Aashish Trivedi, Adv. for Petitioner<br>Mr. Qasim Ali, Adv.   |         |
| <b>FOR COMPLETION OF PLEADING</b> |   |   |   |         |
| 2.                                | Original Application No. 105/2017(CZ)(THC) (W.P.No.1219/98)   | Nagrik Upbhokta Margdarshan Manch<br>Vs<br>State of M.P. & Ors. | Mr. P.G.Najpande, Adv. for Petitioner<br>Mr. Qasim Ali, Adv.<br>Mr. Prabhat Kumar Yadav, Adv.<br>Mr. Balkrishna Dav, Adv. |         |
| 3.                                | Original Application No. 108/2017(CZ)(THC) (W.P.No.19193 /14) | Akhtar Dairy<br>Vs<br>State of M.P. & Ors.                      | Mr. Vasant Roland Daniel, Adv. for Petitioner<br>Mr. Qasim Ali, Adv.  |         |
| 4.                                | Original Application No. 109/2017(CZ)(THC) (W.P.No.19466 /14) | Amar Nath Yadav<br>Vs<br>State of M.P. & Ors.                   | Mr. Manoj Kumar Sharma, Adv. for Petitioner<br>Mr. Sachin K. Verma, Adv.<br>Mr. Qasim Ali, Adv.                           |         |
| 5.                                | Original Application No. 110/2017(CZ)(THC) (W.P.No.19470/14)  | Mahesh Ojha<br>Vs<br>State of M.P. & Ors.                       | Mr. Manoj Sharma, Adv.<br>Mr. Qasim Ali, Adv.   |         |
| 6.                                | Original Application No. 111/2017(CZ)(THC) (W.P.No.19581/14)  | Wahid Dairy Farm<br>Vs<br>State of M.P. & Ors.                  | Mr. A Usmani, Adv.  |         |
| 7.                                | Original Application No. 112/2017(CZ)(THC) (W.P.No.19582/14)  | M/s Janta Dairy Farm<br>Vs<br>State of M.P. & Ors.              | Mr. Abhijit Bhowmik, Adv.<br>Mr. Qasim Ali, Adv.<br>Mr. E.A.Qureshi, Adv.   |         |
| 8.                                | Original Application No. 113/2017(CZ)(THC) (W.P.No.19583/14)  | Janakraj Khatri Dairy<br>Vs<br>State of M.P. & Ors.             | Mr. ABhijit Bhowmik, Adv.<br>Mr. Qasim Ali, Adv.<br>Mr. E.A.Qureshi, Adv.   |         |
| 9.                                | Original Application No. 114/2017(CZ)(THC) (W.P.No.19588/14)  | Gulshan Dairy<br>Vs<br>State of M.P. & Ors.                     | Mr. Abhijit Bhowmik, Adv.<br>Mr. Qasim Ali, Adv.  |         |
| 10.                               | Original Application No. 117/2017(CZ)(THC) (W.P.No.19589/14)  | Munna Dairy<br>Vs<br>State of M.P. & Ors.                       | Mr. ABhijit Bhowmik, Adv.<br>Mr. Sachin K. Verma, Adv.<br>Mr. Qasim Ali, Adv.   |         |
| 11.                               | Original Application No. 118/2017(CZ) (W.P.No.19732/14)       | Vikram Singh Chouhan<br>Vs<br>State of M.P. & Ors.              | Mr. Manoj Sharma, Adv.<br>Mr. Sachin K. Verma, Adv.<br>Mr. Qasim Ali, Adv.  |         |

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| 12.                   | Original Application No. 119/2017(CZ)(THC) <b>(W.P.No.16481/15)</b> | Jagdev Singh Thakur Vs State of M.P. & Ors.                                      | Mr. Samdarshi Tiwari, Adv.<br>Ms. Parul Bhadoria, Adv.<br>Mr. Mrinal Kant Pathak, Adv.   |  |
| 13.                   | Original Application No. 120/2017(CZ)(THC) <b>(W.P.No.3672/16)</b>  | Hargovind Yadav Vs State of M.P. & Ors.  | Mr. Samdarshi Tiwari, Adv.<br>Mr. Qasim Ali, Adv.  |  |
| 14.                   | Original Application No. 121/2017(CZ)(THC) <b>(W.P.No.6687/16)</b>  | Pawan Kumar Rajak Vs State of M.P. & Ors.  | Mr. Samdarshi Tiwari, Adv.<br>Mr. Qasim Ali, Adv.<br>Mr. Prabhat Kumar Yadav, Adv.<br>Mr. R.S. Yadav, Adv.<br>Mr. Rahul, Adv.<br>Mr. Aditya Upadhyay, Adv. |  |
| 15.                   | Original Application No. 122/2017(CZ)(THC) <b>(W.P.No.13787/16)</b> | Jabalpur Pashupalak Evam Dugdha Uttpadak Kushan Mahasang Vs State of M.P. & Ors. | Mr. Samdarshi Tiwari, Adv.<br>Mr. Qasim Ali, Adv.  |  |
| 16.                   | Original Application No. 124/2017(CZ)(THC) <b>(W.P.No.3006/09)</b>  | Nagrik Upbhokta Margdarshan Manch Vs State of M.P. & Ors.                        | Mr. A.P. Shroti, Adv.-Applicant<br>Mr. Prabhat Kumar Yadav, Adv.<br>Mr. R.S. Yadav, Adv.<br>Mr. R.S. Parihar, Adv.<br>Mr. Rahul Ganesh, Adv.               |  |
| 17.                   | Original Application No. 125/2017(CZ)(THC) <b>(W.P.No.7870/17)</b>  | Revakhand Dugdha Utpadak Margdarshak Manch Vs State of M.P. & Ors.               | Mr. A.M. Trivedi, Adv.<br>Mr. Pankaj Tiwari, Adv.<br>Mr. Qasim Ali, Adv.   |  |
| 18.                   | Original Application No. 126/2017(CZ)(THC) <b>(W.P.No.7920/17)</b>  | Bujan Yadav Vs State of M.P. & Ors.  | Mr. Sanjay Dwivedi, Adv.<br>Mr. Qasim Ali, Adv.  |  |
| <b>FOR COMPLIANCE</b> |   |  |  |  |
| 19.                   | Original Application No. 84/2015(CZ)                                | Sushil Sharma Vs. Chief Secretary, Govt. of M.P. & Ors.                          | Mr. Siddharth Singh, Adv.<br>Mr. Sachin K. Verma, Adv.<br>Mr. Vijay Choudhary, Adv.<br>Ms. Parul Bhadoria, Adv.<br>Mr. OmShankarShrivastav, Adv.           |  |

**Note : No Hon'ble Members is posted in this Bench. The Cases listed on 29-05-2019 shall be adjourned to 29-07-2019.**

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